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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. 1968/98

New Delhi this the 10th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri P.C.Gupta,
S/O Shri Baij Nath,
R/O 135, Gopal Park (Krishna Nagar)
Delhi.

Presently working as Stenographer,
O/O Executive Engineer, N Division,
C.P.W.D.

.. Applicant

(By Advocate Sh. Sohan Lal)

Versus

1. Union of India - through
Secretary, M/O Urban Affairs
and Development/Employment,
Nirman Bhawan, New Delhi.

2. The Director General (Works),
C.P.W.D. Nirman Bhawan,
New Delhi.

3. The Supdt. Engineer (Coord.)
Central Civil Circle
C.P.W.D. I.P. Bhawan, N/Delhi.

.. Respondents

(By Advocate Sh. Gajender Giri)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Heard.

2. With the agreement of both the counsel, this O.A. is disposed of with a direction to the respondents to dispose of applicant's representation against the adverse remarks recorded for the year 1994-95 conveyed to him vide order dated 4.8.95, by a speaking order in accordance with rules and instructions under intimation to the applicant within 3 months from the date of receipt of a copy of this order and thereafter, in the light of the orders so passed respondents shall consider applicant's claim for promotion as Sr. Stenographer, subject to his being eligible for the same.

3. O.A. stands disposed of as above. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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